

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 858/2017
O.A. No. 1726/2017

New Delhi, this the 2nd day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Shivdarshan Mishra, Mason (HS)
Aged about 52 years,
S/o Shri D.N. Mishra,
R/o 24-A, B-Block, Pochanpur Extn.,
Dwarka, New Delhi-77. .. Petitioner

(By Advocate: Shri M.D. Jangra)

Versus

Shri Sanjay Mitra & Others

1. Shri Sanjay Mitra,
Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Lt. Gen. Suresh Sharma, AVSM,
Engineer-in-Chief,
Integrated HQ of Defence,
Ministry of Defence,
Kashmir House,
New Delhi.
3. Shri Bhuvnesh Varshney
CWE (Air Force)
Tughlakabad (AF),
New Dehi-62.
4. Major Abhishek Ranjan
GE/AGE (B&R),
Air Force Palam,
C/o GE Tughlakabad (AF),
Delhi Cantt.10. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the petitioner.

2. When this CP is taken up for hearing, the learned counsel for the petitioner submits that since certain documents were already filed along with the O.A., the applicant has not furnished the same once again to the respondents, though they have directed him to furnish the same in order to comply with the orders of this Tribunal. However, he submits that he will advise the applicant to furnish whatever documents pertaining to his service during the period from 1985 to 2002 are available with him, to the respondents.

3. Accordingly, the CP is closed by giving liberty to the applicant to furnish all the information and documents available with him, under due acknowledgement to the respondents. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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